

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 202/2022

**IN THE MATTER OF:**

I.M. Goswami & Anr

... Applicant

VERSUS

Govt. of NCT of Delhi

.... Respondents

**NDOH: 03.08.2023**

**INDEX**

<b>S. NO.</b>	<b>PARTICULARS</b>	<b>Page No.</b>
1.	Additional Report of DPCC in view of the order dated 13.03.2023.	1-2
2.	<b><u>Annexure-1.</u></b> Copy of the reply submitted by HCF dated 25.04.2023.	3-4

Filed by

(Delhi Pollution Control Committee)

Date: 17/5/2023

Place: Delhi

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 202/2022

**IN THE MATTER OF:**

I.M. Goswami & Anr

... Applicant

VERSUS

Govt. of NCT of Delhi

.... Respondents

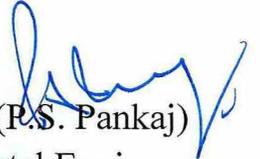
**ADDITIONAL REPORT ON BEHALF OF DELHI POLLUTION  
CONTROL COMMITTEE.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 13.03.2023 and was pleased to adjourned for 25.04.2023.
2. That in compliance with the earlier order's passed by this Hon'ble Tribunal, DPCC filed its status reports/ response on 19.09.2022, 01.12.2022 and 01.03.2023 and 13.04.2023 which are available on the records of this Hon'ble Tribunal.
3. That, DPCC issued a direction on 27.03.2023 for levying of environmental compensation charges of Rs 50,000/- (Rupees Fifty Thousand only) {Rs.

25,000/- for each D.G. Set}}, same was returned back undelivered. So, same was delivered through Special messenger to HCF on 17.04.2023.

4. That, hospital submitted reply with respect to direction issued by DPCC on 27.03.2023, interalia mentioning the corrective measures taken by the hospital alongwith photographs. Copy of the reply submitted by HCF dated 25.04.2023 is enclosed herewith as **ANNEXURE-1**.
5. In view of the above, the present additional report may kindly be taken on record.



(P.S. Pankaj)

Sr. Environmental Engineer

Date: 17/5/23

Place: Delhi



Date: 25/04/2023

cloudnine  
ToAnnexure-1

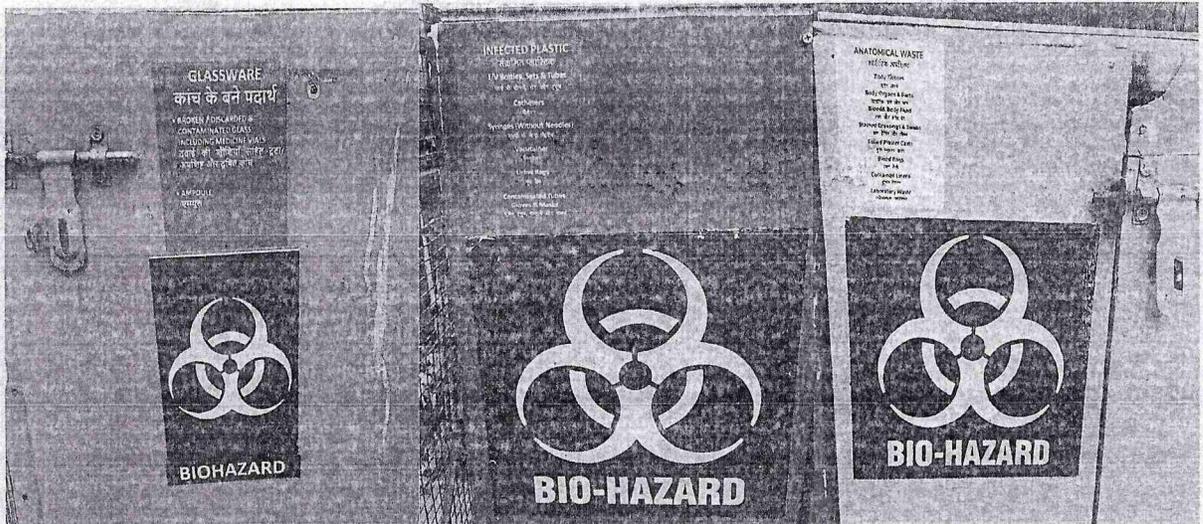
Mr P S Pankaj  
In-charge, WMC-1,  
Delhi Pollution Control Committee.

Subject: Rectification of Bio-hazard symbols on Biomedical Waste bins.

Dear Sir,

As per the letter (Letter No: DPCC/WMC-1/O.A. No. 202/2022/27074) received on 17/04/2023 regarding the non-availability of Bio-hazard symbol on Bio-medical waste bins; it was realized that the sticker pasted on the Blue storage bin was missing.

We deeply regret the same & hereby assure of all the compliance of the BMWWM Rules, 2016 hereon. The issue has been rectified, photographs of the compliance hereby printed below:

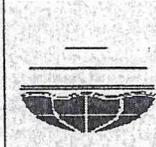


Regards

*Amit Chhabra*  
Dr Amit Chhabra  
Business Head  
Cloudnine Hospital, Punjabi Bagh, N.Delhi  
(Kids Clinic India Pvt Ltd)

*Manesh JEE*  
21/05/2023  
Sh. Manesh, JEE

Speed Post



**DELHI POLLUTION CONTROL COMMITTEE**  
**GOVERNMENT OF NCT OF DELHI**  
 1<sup>st</sup> and 2<sup>nd</sup> FLOOR, VIKAS BHAWAN – II, CIVIL LINES, DELHI-110054  
 visit us at : <http://dpcc.delhigovt.nic.in> Ph Nos. 23815352

F. No. DPCC/WMC-1/O.A. No. 202/2022/27074

Dated: 27/03/2023

To,

The Director/ Medical Superintendent/ In-charge  
 M/s Kids Clinic India Pvt. Ltd. (Cloud 9 Hospital),  
 Plot No. 1, North-West Avenue, Club Road Punjabi Bagh,  
 Delhi-110026

**Sub: Displaying of Bio-hazard symbol on bins used for collection of Bio-medical waste.**

Sir,

This has reference to inspection of your HCF conducted on 02.06.2022 by joint committee comprising of DPCC and Dy. Commissioner (West) officials in compliance of Hon'ble NGT order dated 21.04.2022 in O.A. no. 202/2022 in the matter of I.M. Goswami & Anr. Vs. GNCTD. During the inspection of the joint committee, it was observed that one of the bin being used for collection of bio-medical waste was not having bio-hazard symbol as per BMWM Rules, 2016.

In view of the above, you are directed to ensure that all the bins/ bags used for collection of bio-medical waste should have bio-hazard symbol as per BMWM Rules, 2016 immediately and send the action taken report within 07 days of receipt of this letter, failing which, necessary action shall be initiated against you as per law without any further reference.

Incharge, WMC-1

Received  
 17/5/2023  
 MS. Jyoti, Operations Manager  
 Cloudnine Hospital  
 7082001021

डा. अमित दावडा को फोन किया  
 तथा उनके लाने के अनुसार  
 फोन लेकर MS. Jyoti को  
 दे दिए हैं।  
 17/5/2023  
 नाम → राहुल  
 MTS, DPCC